

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **TELANGANA STATE LEGAL SERVICES AUTHORITY, HYDERABAD** - Nomination of District and Sessions Judges who are working/ holding full additional charge of the posts of Special Courts/ Fast Track Special Courts for Trial and Disposal of Protection of Children from Sexual Offences (POCSO) Act Cases, the Senior Civil Judges who are holding full additional charge of the posts of Secretaries of District Legal Services Authority and the Prl. Magistrates of Juvenile Justice Boards, in the State of Telangana to participate in the State Level Stakeholders Conference on 05.07.2025 and 06.07.2025 at Dr. MCR HRD Institute, Hyderabad - **ORDERS - ISSUED.**

REF: Letter Roc.No. 1816/TSLSA/2025, Date:13.06.2025 from the Member Secretary, Telangana State Legal Services Authority, Hyderabad.

ORDER ROC.NO. 1433/2025-B.SPL., DATED: 28.06.2025

The High Court is pleased to pass the following order:

The District and Sessions Judges who are working/ holding full additional charge of the posts of Special Courts/ Fast Track Special Courts for Trial and Disposal of Protection of Children from Sexual Offences (POCSO) Act Cases, the Senior Civil Judges who are holding full additional charge of the posts of Secretaries of District Legal Services Authority and the Prl. Magistrates of Juvenile Justice Boards, in the State of Telangana are hereby nominated to participate in the Two-day State Level Stakeholders' Conference Scheduled to be held on 05.07.2025 and 06.07.2025 at Dr. MCR HRD Institute, Hyderabad.

The concerned Principal District & Sessions Judges / Unit Heads in the State are directed to make necessary in-charge arrangements to the nominated officers during the above said Conference.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid to attend the said Conference at Dr. MCR HRD Institute, Hyderabad.
 2. The nominated officers are entitled only for actual journey time.



**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.

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5. The Chief Judge, City Civil Court, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Metropolitan Sessions Judge, Hyderabad.
8. The Principal Special Judge for trial of CBI Cases, Hyderabad.
9. **THE PRINCIPAL DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**

1) Adilabad	2) Mancherial	3) Nirmal
4) Kumuram Bheem - Asifabad	5) Karimnagar	6) Jagtial
7) Rajanna Sircilla	8) Peddapalli	9) Khammam
10) Badradri Kothagudem	11) Mahabubnagar	12) Jogulamba Gadwal
13) Wanaparthy	14) Narayanpet	15) Nagarkurnool
16) Sangareddy	17) Medak	18) Siddipet
19) Nalgonda	20) Suryapet	21) Yadadri Bhongir
22) Nizamabad	23) Kamareddy	24) Rangareddy
25) Medchal-Malkajgiri	26) Vikarabad	27) Hanumakonda
28) Warangal	29) Jangaon	30) Mahabubabad
31) Mulugu	32) Jayashankar Bhupalapally	
10. The Pay and Accounts Officer, Hyderabad.
11. The District Treasury Officer, Kongara Kalan Village, Rangareddy District.
12. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
13. **THE SECTION OFFICERS :**

a) Special Officer Section	b) Vigilance Cell	c) E-Section
d) Work Review Cell	e) O.P.Cell	f) B-Section
g) Accounts Section	h) Computer Section	i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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